

# ORISSA HIGH COURT

## FILING REPORT AS ON :17/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/31376/2024	LINGA @ LINGARAJ GARIA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /329 /2023 () //	
2	D-BLAPL/31377/2024	SANJAYA NAYAK @ SANJAY KUMAR NAIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BARKOTE /430 /2024 () //	
3	D-BLAPL/31378/2024	PANCHA @ PANCHANAN BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /201 /2024 () //	
4	D-BLAPL/31379/2024	PANCHA @ PANCHANAN BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /200 /2024 () //	
5	D-BLAPL/31380/2024	BANAMALI BEHERA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PHULBANI SADAR /82 /2024 () //	
6	D-BLAPL/31381/2024	GOPI GOUDA VS STATE OF ODISHA	SUSHIL KUMAR PATNAIK VS	KHALLIKOTE /414 /2024 () //	
7	D-BLAPL/31382/2024	CHAITANYA BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /200 /2024 () //	
8	D-BLAPL/31385/2024	ABDUL REHEMAN @ RAJU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TITILAGARH /36 /2022 () //	
9	D-BLAPL/31387/2024	ASHISH THATOI VS STATE OF ODISHA	JAYANT KUMAR PADHI VS	//0 () //	
10	D-BLAPL/31390/2024	MD.NAKSED @ NAKSAD ALI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BALLIGUDA /34 /2023 () //	
11	D-BLAPL/31391/2024	MD. NAKSED @ NAKSAD ALI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALLIGUDA /76 /2023 () //	

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12	D-BLAPL/31395/2024	BHUJABALA DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GOCHHAPADA /49 /2024 () //	
13	D-BLAPL/31398/2024	KALIA @ MANOJ LENKA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BASTA /164 /2024 () //	
14	D-BLAPL/31400/2024	AMAR SINGH KACHHAP VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	JHIRPANI P.S. /42 /2024 () //	
15	D-BLAPL/31403/2024	BISMAYA BEHERA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	LAIMURA /67 /2024 () //	
16	D-BLAPL/31404/2024	BASANTA KUMAR SAHU VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	PAHALA /409 /2024 () //	
17	D-BLAPL/31405/2024	KUNJABIHARI YADAV VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	/ /0 () //	
18	D-BLAPL/31408/2024	ANIL MAJHI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	RENGALI /157 /2024 () //	
19	D-BLAPL/31414/2024	AJAYA RANJAN DAS VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CYBER CRIME AND ECONOMIC OFFENCES /34 /2024 () //	
20	D-BLAPL/31415/2024	GOPAL MAHANANDA @ GOPAL NAG VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SINDHIKELA PS /290 /2023 () //	
21	D-BLAPL/31417/2024	KHIROD SWAIN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	KUNDHEIGOLA /201 /2024 () //	
22	D-BLAPL/31434/2024	SANTOSH KUMAR MOHANTY @ PINTU VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /112 /2024 () //	
23	D-BLAPL/31435/2024	SANTOSH KUMAR MOHANTY @ PINTU	ASIT KUMAR JENA	MALKANGIRI SADAR /112 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/31436/2024	PRASHANT DIGAL @ PRASANTA DIGAL	GYANEDRA KUMAR TRIPATHY	PHULBANI SADAR /150 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/31438/2024	SANKAR MAJUMDAR	ASIT KUMAR JENA	MALKANGIRI /7 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-CMP/44372/2024	RAMESH CHANDRA MOHANTY	SOUMYA RANJAN PATI	//	
		VS	VS	()	
		BASANT KUMAR NAYAK		//	
27	D-CMP/44387/2024	BIPIN BIHARI PATI	PRADEEP KUMAR DAS	//	AOR20220001207C202400011
		VS	VS	()	
		BASUDEV PATI		//	
28	D-CONTC/44382/2024	MANGU MALIK	ADV.	//	
		VS	VS	()	
		ANITA NAYAK, TAHASILDAR, NISCHINTAKOILI		//	
29	D-CRLA/31441/2024	LAXMIKANTA PANDA	DEVASHIS PANDA	BADAGODA P.S. /534 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-CRLMC/31372/2024	KABI RANJAN NAYAK	DEBASIS TRIPATHY	PATTAMUNDAI /404 /2016	AOR20220001665C202400056
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-CRLMC/31375/2024	BHASKAR PADHI	PRATAP CHANDRA MISHRA	BALUGAON P.S. /322 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-CRLMC/31388/2024	BHIMSEN @BHIMASEN HATI	DIBYA JYOTI SAHOO	GOCHHAPADA /59 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-CRLMC/31389/2024	PRAKASH PRADHAN	SATYA RANJAN MULIA	MOTANGA /72 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-CRLMC/31393/2024	BIKASH KUMAR PADHI	KARUNAKAR NAYAK	LALBAG /35 /2024	
		VS	VS	()	

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35	D-CRLMC/31402/2024	STATE OF ODISHA MD.RUSTAM VS	LAXMINARAYAN PATEL VS	// /0 ()	
36	D-CRLMC/31406/2024	STATE OF ODISHA MANOJA KUMAR DAS VS	MADAN SUNDAR BEHERA VS	// MARSHAGHAI /419 /2023 ()	
37	D-CRLMC/31413/2024	STATE OF ODISHA ARUPANANDA SAHOO VS	BIKRAM KESHARI RAJ VS	// /0 ()	
38	D-CRLMC/31419/2024 CRLMC/3968/2024	STATE OF ODISHA AJAY AGARWAL VS	DEVASHIS PANDA VS	// KHURDA SADAR /214 /2024 S.D.J.M.,KHURDA(Khordha ) GR/0000754/2024	
39	D-CRLMC/31426/2024	STATE OF ODISHA KUMADA RANJAN BEHERA VS	ASUTOSH TRIPATHY VS	// NALCO /132 /2005 ()	AOR20220001648C202400070
40	D-CRLMC/31440/2024	STATE OF ODISHA BIJAY KUMAR MOHAPATRA VS	NIRANJAN PANDA VS	// /0 ()	
41	D-CRLMP/31374/2024	LINGARAJ PARIDA ANUSUYA SWAIN VS	DEBASIS TRIPATHY VS	// // ()	AOR20220001665C202400057
42	D-CRLMP/31386/2024	STATE OF ODISHA BABA FLY ASH BRICKS, CUTTACK VS	SUBAS CHANDRA DAS VS	// /0 ()	
43	D-CRLMP/31407/2024	STATE OF ODISHA SUBRAT MOHAPATRA VS	NIRANJAN PANDA VS	// /0 ()	
44	D-CRLREV/31418/2024	STATE OF ODISHA SUJIT KUMAR MOHANTY VS	DEVASHIS PANDA VS	// BALASORE VIGILANCE /30 /2023 ()	
45	D-MACA/44379/2024	STATE OF ODISHA(VIG.) D.M., NEW INDIA ASSURANCE CO.LTD., SAMBALPUR VS PURNA CHANDRA NEGI	SUBRAT SATPATHY VS	// // () //	

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46	D-MACA/44380/2024	M/S NATIONAL INSURANCE CO.LTD., MAYURBHANS VS GOBARDHAN SAHOO	SUBRAT SATPATHY VS	// 0 //	
47	D-MACA/44401/2024	UNITED INDIA INSURANCE CO.LTD., SAMBALPUR VS RABI SHANKAR CHOUDHURY	RAMESH CHANDRA SAHOO I VS	// 0 //	
48	D-MATA/44367/2024	ANIL KUMAR BEHERA VS SANJUKTA DALAI	SRIKANT MOHAPATRA VS	// 0 //	
49	D-MATA/44371/2024	YASOBANTA MOHANTA VS TANMAYEE MOHANTA	HEMANTA KUMAR MOHANTA VS	// 0 //	
50	D-MATA/44394/2024	JYOTIRADITYA BEHERA @ JYOTI BEHERA @ JITENDRA BEHERA VS SARADA BEHERA	RAJESH KUMAR MAHAPATRA VS	// 0 //	AOR20220001639C202400002
51	D-MATA/44395/2024	JYOTIRADITYA BEHERA ALIAS JYOTI BEHERA ALIAS JITENDRA BEHERA VS SARADA BEHERA	RAJESH KUMAR MAHAPATRA VS	// 0 //	AOR20220001639C202400003
52	D-RPFAM/44386/2024	BISWANATH BEHERA VS SHANTILATA BEHERA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202400087
53	D-RPFAM/44400/2024	HADIBANDHU JENA VS JAYASHREE JENA	ACHYUTANANDA PATTANAIK VS	// 0 //	
54	D-RSA/44384/2024	PRIYANATH PRADHAN VS RADHASHYAM PRADHAN	SWARUP RANJAN SINGHSAMANT VS	// 0 //	AOR20220003583C202400009
55	D-RSA/44410/2024	SARADA SOLANKI VS SK. ABID	RAJJEET ROY VS	// 0 //	AOR20220001462C202400026
56	D-RSA/44411/2024	CHANDU SOLANKI VS DURYODHAN ROUL	RAJJEET ROY VS	// 0 //	AOR20220001462C202400025
57	D-RVWPET/44392/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	//	LOD20240000172C202400230

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		VS	VS	()	
58	D-RVWPET/44393/2024	JITENDRIYA PRADHAN G.SAIRAM@GALI SAIRAM	PRASANNA KUMAR MISHRA	//	
		VS	VS	()	
59	D-TRP(C)/44402/2024	OFFICER ON SPL.DUTY (LR), RAYAGADA DALIRANI DAS ALIAS MALIK	Pradeep Kumar Das	//	AOR20220001207C202400013
		VS	VS	()	
60	D-WA/44357/2024	GOPINATH MALIK STATE OF ODISHA	MALAY KETAN BALBANTRAY, A.G.A.	//	LOD20240000200C202400157
		VS	VS	()	
61	D-WA/44358/2024	JAYADEVA DAKUA STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000200C202400158
		VS	VS	()	
62	D-WA/44359/2024	PRAMOD KUMAR PRADHAN STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000194C202400184
		VS	VS	()	
63	D-WA/44360/2024	KAMAL LOCHAN DASH STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000194C202400183
		VS	VS	()	
64	D-WA/44361/2024	ANANTA NARAYAN DAS STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000200C202400159
		VS	VS	()	
65	D-WA/44362/2024	SUBIR KUMAR GHOSH STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000172C202400229
		VS	VS	()	
66	D-WA/44364/2024	RANJIT KUMAR SWAIN STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000200C202400155
		VS	VS	()	
67	D-WA/44366/2024	BIBHABARI MAHAPATRA STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	LOD20240000194C202400174
		VS	VS	()	
68	D-WA/44368/2024	LALITA KUMAR SAHOO STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000172C202400228
		VS	VS	()	

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69	D-WA/44374/2024	RAJIBA SAHU STATE OF ODISHA VS NITYANANDA MOHANTY	DEBASIS NAYAK,A.G.A VS	// // ()	LOD20240000194C202400182
70	D-WA/44378/2024	STATE OF ODISHA VS BINOD KUMAR SAHOO	BIPLAB MOHANTY,A.G.A VS	// // ()	LOD20240000172C202400223
71	D-WA/44381/2024	UNION OF INDIA VS DR. BIMAL PRASAD MOHANTY	CHANDRAKANTA PRADHAN,SR. PANEL COUNSEL VS	// // ()	AOR20220001224C202400007
72	D-WA/44389/2024	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// // ()	
73	D-WA/44396/2024	ANIL KUMAR BEURA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // ()	
74	D-WP(C)/44356/2024	M/S SHERAWALI RESIDENCY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202400088
75	D-WP(C)/44363/2024	RAMESH HARIJAN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // ()	
76	D-WP(C)/44365/2024	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// // ()	
77	D-WP(C)/44369/2024	SABITRI JENA VS STATE OF ODISHA	GYANA RANJAN PATNAIK VS	// // ()	
78	D-WP(C)/44370/2024	SANJIB KUMAR PUJARI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // ()	
79	D-WP(C)/44373/2024	SNIGDHARANI SAMANTARAY VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	// // ()	

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80	D-WP(C)/44375/2024 WP(C)/26007/2024	SASMITA SENAPATI VS STATE OF ODISHA	GOKULANANDA PADHI VS	// 0 //	
81	D-WP(C)/44376/2024	SUDARSHAN PANDA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
82	D-WP(C)/44377/2024 WP(C)/25983/2024	ROYAL SECURITY SERVICE, BALANGIR VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //	
83	D-WP(C)/44383/2024	NARESH KUMAR PATRA VS STATE OF ODISHA	SHARAT KUMAR ACHARAYA VS	// 0 //	
84	D-WP(C)/44385/2024	PRASANTA KUMAR LAGA VS BANK OF BARODA	SURYANARAYAN BISWAL VS	// 0 //	
85	D-WP(C)/44388/2024	SELESTIN SURIN @ SELESTIA SURIN VS MAGDALI HEMBRAM @ GUDIA	M MALLESWARAM VS	// 0 //	AOR20220000459C202400003
86	D-WP(C)/44390/2024	M/S. HINDUSTAN COPPER LTD. VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //	AOR20220001248C202400007
87	D-WP(C)/44397/2024 WP(C)/26010/2024	KAILASH EKKA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //	
88	D-WP(C)/44398/2024	TARENI PRASAD PATANAIAK VS STATE OF ODISHA	JATINDRA KUMAR NAYAK VS	// 0 //	
89	D-WP(C)/44399/2024	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
90	D-WP(C)/44403/2024	NRUSINGH CHARAN BARIK VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //	
91	D-WP(C)/44404/2024	NANDINI KESHARI @ SINGH	PRASANTA KUMAR SATAPATHY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-WP(C)/44405/2024	RAJESWARI BAXI	SAYANTAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-WP(C)/44406/2024	THE MANAGER LEGAL, M/S. GO DIGIT GENERAL INSURANCE COMPANY LTD., BBSR		//	
		VS	VS	()	
		RAGHUNATH MOHANTY		//	
94	D-WP(C)/44407/2024	AJAY AGARWAL	DEVASHIS PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-WP(C)/44408/2024	DR. RAJIB NARAYAN SAHU	LALIT KUMAR MAHARANA	//	
		VS	VS	()	
		UNION OF INDIA		//	
96	D-WP(C)/44409/2024	HRUSHIKESH KANDI	SOUMYAKANTA MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-ABLAPL/31373/2024	SK. RAHIL QUADRI	UNMESH CHANDRA JENA	PURUNABAZAR /270 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-ABLAPL/31383/2024	NIRAKAR NAYAK	RAJAKISHORE SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-ABLAPL/31384/2024	PADMALOCHAN JENA @ LITUN JENA	PRATAP CHANDRA MISHRA	KALINGA NAGAR /236 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-ABLAPL/31392/2024	MD. SAHAFAJ	SARADA PRASAD DASH	KARANJIA /235 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-ABLAPL/31394/2024	SUBHENDU KABI	SUKANTA KUMAR NAYAK (2)	RAIRANGPUR TOWN /2 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-ABLAPL/31396/2024	MURALIDHAR MALIK	RAJENDRA NARAYAN ROUT	SORO /806 /2023	AOR20220001558C202400167
		VS	VS	()	

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103	D-ABLAPL/31397/2024	STATE OF ODISHA TUNIA MALLICK @ ALEKHA KUMAR MALLICK VS	BIDESHI KUMAR GHADEI VS	// JAGATSINGPUR /889 /2024 ()	
104	D-ABLAPL/31399/2024	STATE OF ODISHA LINGARAJ RAJHANS VS	JNYANANANDA PANDA VS	// BHEDEN /291 /2024 ()	
105	D-ABLAPL/31401/2024	STATE OF ODISHA BHIMASEN MAJHI VS	TIRTH KUMAR SAHU VS	// RAMACHANDRAPUR /338 /2024 ()	
106	D-ABLAPL/31409/2024	STATE OF ODISHA SK.DAYAN TULLA VS	PRANAB RANJAN CHHATOI VS	// GOP /283 /2024 ()	
107	D-ABLAPL/31410/2024	STATE OF ODISHA ANIRUDHA MAHARANA VS	DAYANIDHI MISHRA VS	// KORAPUT VIGILANCE /2 /2014 ()	
108	D-ABLAPL/31411/2024	STATE OF ODISHA INTAZ QUADRI VS	PRADEEP KUMAR DAS VS	// BHADRAK RURAL /580 /2024 ()	AOR20220001207C202400012
109	D-ABLAPL/31412/2024	STATE OF ODISHA SURYAMANI SAHOO VS	PRANAB RANJAN CHHATOI VS	// BANKI /336 /2024 ()	
110	D-ABLAPL/31416/2024	STATE OF ODISHA RABINDRA KUMAR SAHU VS	BYOMAKESH TRIPATHY VS	// ANGUL TOWN /578 /2024 ()	
111	D-ABLAPL/31420/2024	STATE OF ODISHA SANDIP KUMAR SAR VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
112	D-ABLAPL/31421/2024	STATE OF ODISHA MANOJ KUMAR SAHOO @ MADAN @ RINTU SAHOO VS	PRASANNA KUMAR MISHRA VS	// KANTABANIA PS /173 /2024 ()	
113	D-ABLAPL/31422/2024	STATE OF ODISHA NARESH CHANDRA NAYAK VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
		STATE OF ODISHA		//	

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114	D-ABLAPL/31423/2024	PADMALOCHAN NAIK VS STATE OF ODISHA	DEEPTIRANJAN JENA VS	NANDIPADA /233 /2024 () //	
115	D-ABLAPL/31424/2024	RABI PATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JHARPOKHARIA /258 /2024 () //	
116	D-ABLAPL/31425/2024	RAMA CHANDRA BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	KHARIAR /347 /2024 () //	
117	D-ABLAPL/31427/2024	TANMAY RAY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
118	D-ABLAPL/31428/2024	INDRAMANI NAIK @ INDRA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	JAGANNATHA PRASAD /307 /2024 () //	
119	D-ABLAPL/31429/2024	NRUTA PUTEL VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	SINDHIKELA PS /84 /2020 () //	
120	D-ABLAPL/31430/2024	SK. ABDOL @ GULAM HOSEN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /394 /2024 () //	
121	D-ABLAPL/31431/2024	AKHAYA KUMAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DHARMASALA /323 /2023 () //	
122	D-ABLAPL/31432/2024	HARESH CHANDRA KISAN VS STATE OF ODISHA	MANAS PATI VS	MAHABIROD /191 /2024 () //	
123	D-ABLAPL/31433/2024	LAMBODAR MALLIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BARI RAMACHANDRAPUR /534 /2024 () //	
124	D-ABLAPL/31437/2024	SAROJ MALLIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /472 /2024 () //	
125	D-ABLAPL/31439/2024	DEWAN CHAND GARG	GOURI MOHAN RATH	BALIANTA P.S. /420 /2024	

# ORISSA HIGH COURT

## FILING REPORT AS ON :17/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
126	D-ABLAPL/31442/2024	VS STATE OF ODISHA NIGAMANANDA BEHERA @ PAPI	VS BIJAY KUMAR MOHANTY	() // CHANDAKA P.S. /159 /2024	
127	D-ARBP(ICA)/44391/2024 ARBP(ICA)/3/2024	VS STATE OF ODISHA M/S. D ORDINAIRE INTERNATIONAL PVT. LTD.	VS SOUMYA JYOTI BISWAL	() // //	
		VS STARLIGHT EXIM PTE LTD.	VS	() //	

# ORISSA HIGH COURT

MISC CASES FILED on :17/10/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP(ICA)/44391/2024 ARBP(ICA)/3/2024	M/S. D ORDINAIRE INTERNATIONAL PVT. MP	SOU MYA JYOTI BISWAL	4/2024
2	D-ARBP(ICA)/44391/2024 ARBP(ICA)/3/2024	M/S. D ORDINAIRE INTERNATIONAL PVT. MP	SOU MYA JYOTI BISWAL	5/2024
3	D-RVWPET/44393/2024 RVWPET/ /	G.SAIRAM@GALI SAIRAM MP	PRASANNA KUMAR MISHRA	383/2024
4	D-RVWPET/44392/2024 RVWPET/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTRAY,A.G.A	384/2024
5	D-RVWPET/44392/2024 RVWPET/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTRAY,A.G.A	385/2024
6	D-RVWPET/44392/2024 RVWPET/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTRAY,A.G.A	386/2024
7	D-CONTC/24904/2024 CONTC/4595/2024	ALAMASETY DASARATHY MP	SANDHYARANI PANI	441/2024
8	D-RPFAM/40000/2024 RPFAM/ /	SANJAY KUMAR NANADA MP	DAYANIDHI MISHRA	448/2024
9	D-RPFAM/44400/2024 RPFAM/ /	HADIBANDHU JENA MP	ACHYUTANANDA PATTANAİK	449/2024
10	D-RPFAM/44386/2024 RPFAM/ /	BISWANATH BEHERA MP	SUSANTA KUMAR BARAL	450/2024
11	D-MATA/44367/2024 MATA/ /	ANIL KUMAR BEHERA MP	SRIKANT MOHAPATRA	467/2024
12	D-MATA/44394/2024 MATA/ /	JYOTIRADITYA BEHERA @ JYOTI BEHERA MP	R. CHAKRADHAR MEHER SRIKANT MOHAPATRA	468/2024
13	D-MATA/44394/2024 MATA/ /	JYOTIRADITYA BEHERA @ JYOTI BEHERA MP	R. CHAKRADHAR MEHER SRIKANT MOHAPATRA	469/2024
14	D-RSA/44384/2024 RSA/ /	PRIYANATH PRADHAN MP	SWARUP RANJAN SINGH SAMANT	1206/2024
15	D-CMP/44372/2024 CMP/ /	RAMESH CHANDRA MOHANTY MP	SOU MYA RANJAN PATI	1255/2024
16	D-CMP/44372/2024 CMP/ /	RAMESH CHANDRA MOHANTY MP	SOU MYA RANJAN PATI	1256/2024
17	D-CMP/44387/2024 CMP/ /	BIPIN BIHARI PATI MP	PRADEEP KUMAR DAS	1257/2024
18	D-ABLAPL/28345/2024 ABLAPL/10435/2024	AKHAYA KUMAR NAYAK MP		2256/2024
19	D-MACA/44379/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	SAMBRAJ SRI TRIPATHY	2450/2024
20	D-MACA/44380/2024 MACA/ /	M/S NATIONAL INSURANCE CO.LTD., MP	SUBHRANSU TRIPATHY	2451/2024
21	D-MACA/244/2022 MACA/244/2022	MANAGER, CLAIMS IFFCO TOKIO GENERAL MP	ADINURAKHANO. LTD	2452/2024
22	D-MACA/44401/2024 MACA/ /	UNITED INDIA INSURANCE CO.LTD., MP	SAMBRAJ SRI CHANDRA SAHOO 1	2453/2024
23	D-MACA/44401/2024 MACA/ /	UNITED INDIA INSURANCE CO.LTD., MP	SAMBRAJ SRI CHANDRA SAHOO 1	2454/2024
24	D-CRLA/27897/2024 CRLA/ /	GAGAN CHANDRA MALLICK MP	SUBHRANSU BHUSAN MOHANTY	2641/2024
25	D-CRLA/854/2022 CRLA/854/2022	KATHU@CHAKRADHAR MEHER MP	BIJAYA KUMAR RAGADA	2642/2024
26	D-CRLMC/31372/2024	KABI RANJAN NAYAK	DEBASIS TRIPATHY	

	CRLMC/ /	MP		2799/2024
27	D-CRLMC/31393/2024	BIKASH KUMAR PADHI	KARUNAKAR NAYAK	
	CRLMC/ /	MP		2800/2024
28	D-CRLMC/2830/2023	TANMAYEE PATRA	ABHISHEK PATNAIK	
	CRLMC/2830/2023	MP		2801/2024
29	D-CRLMC/2830/2023	TANMAYEE PATRA		
	CRLMC/2830/2023	MP		2802/2024
30	D-CRLMC/27596/2024	KRISHNA CHANDRA NIMALU	PRASANNA KUMAR MISHRA	
	CRLMC/3509/2024	MP		2803/2024
31	D-CRLMC/31419/2024	AJAY AGARWAL	DEVASHIS PANDA	
	CRLMC/3968/2024	MP		2804/2024
32	D-CRLMC/31419/2024	AJAY AGARWAL	DEVASHIS PANDA	
	CRLMC/3968/2024	MP		2805/2024
33	D-WA/44396/2024	ANIL KUMAR BEURA	GYANA RANJAN SETHI	
	WA/ /	MP		7592/2024
34	D-WA/44396/2024	ANIL KUMAR BEURA	GYANA RANJAN SETHI	
	WA/ /	MP		7593/2024
35	D-WA/44396/2024	ANIL KUMAR BEURA	GYANA RANJAN SETHI	
	WA/ /	MP		7594/2024
36	D-WA/44357/2024	STATE OF ODISHA	MALAY KETAN BALBANTRAY, A.G.A.	
	WA/ /	MP		7595/2024
37	D-WA/44357/2024	STATE OF ODISHA	MALAY KETAN BALBANTRAY, A.G.A.	
	WA/ /	MP		7596/2024
38	D-WA/44357/2024	STATE OF ODISHA	MALAY KETAN BALBANTRAY, A.G.A.	
	WA/ /	MP		7597/2024
39	D-WA/44358/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7598/2024
40	D-WA/44358/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7599/2024
41	D-WA/44374/2024	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		7600/2024
42	D-WA/44358/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7601/2024
43	D-WA/44374/2024	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		7602/2024
44	D-WA/44374/2024	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		7603/2024
45	D-WA/44359/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7604/2024
46	D-WA/44359/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7605/2024
47	D-WA/44359/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7606/2024
48	D-WA/44378/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7607/2024
49	D-WA/44378/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7608/2024
50	D-WA/44378/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7609/2024
51	D-WA/44381/2024	UNION OF INDIA	CHANDRAKANTA PRADHAN,SR. PANEL COUNSEL	
	WA/ /	MP		7610/2024
52	D-WA/44381/2024	UNION OF INDIA	CHANDRAKANTA PRADHAN,SR. PANEL COUNSEL	
	WA/ /	MP		7611/2024
53	D-WA/44360/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7612/2024
54	D-WA/44360/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7613/2024
55	D-WA/44360/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7614/2024
56	D-WA/44361/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7615/2024
57	D-WA/44361/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7616/2024

58	D-WA/44361/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7617/2024
59	D-WA/44362/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7618/2024
60	D-WA/44362/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7619/2024
61	D-WA/44362/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7620/2024
62	D-WA/44364/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	7621/2024
63	D-WA/44364/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	7622/2024
64	D-WA/44364/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	7623/2024
65	D-WA/44366/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7624/2024
66	D-WA/44366/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7625/2024
67	D-WA/44366/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7626/2024
68	D-WA/44368/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7627/2024
69	D-WA/44368/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7628/2024
70	D-WA/44368/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7629/2024
71	D-WP(C)/44370/2024 WP(C)/ /	SANJIB KUMAR PUJARI MP	SIDHESWAR MALLIK	13981/2024
72	D-WP(C)/44369/2024 WP(C)/ /	SABITRI JENA MP	GYANA RANJAN PATNAIK	13982/2024
73	D-WP(C)/44375/2024 WP(C)/26007/2024	SASMITA SENAPATI MP	GOKULANANDA PADHI	13983/2024
74	D-WP(C)/44377/2024 WP(C)/25983/2024	ROYAL SECURITY SERVICE, BALANGIR MP	DAYANIDHI MISHRA	13984/2024
75	D-WP(C)/44377/2024 WP(C)/25983/2024	ROYAL SECURITY SERVICE, BALANGIR MP	DAYANIDHI MISHRA	13985/2024
76	D-WP(C)/44383/2024 WP(C)/ /	NARESH KUMAR PATRA MP	SHARAT KUMAR ACHARAYA	13986/2024
77	D-WP(C)/44385/2024 WP(C)/ /	PRASANTA KUMAR LAGA MP	SURYANARAYAN BISWAL	13987/2024
78	D-WP(C)/41234/2024 WP(C)/ /	SANTOSH KUMAR DWIVEDY MP	MIHIR KANTA RATH	13988/2024
79	D-WP(C)/44397/2024 WP(C)/26010/2024	KAILASH EKKA MP	Gyanendra Kumar Tripathy	13989/2024
80	D-WP(C)/44398/2024 WP(C)/ /	TARENI PRASAD PATANAIAK MP	JATINDRA KUMAR NAYAK	13990/2024
81	D-WP(C)/40096/2024 WP(C)/25938/2024	BENU DHAR PRADHAN MP	AMITABH MISHRA	13991/2024
82	D-WP(C)/40167/2024 WP(C)/23445/2024	SRIRAM CARRIERS, GANJAM MP		13992/2024
83	D-WP(C)/44399/2024 WP(C)/ /	PRASANNA KUMAR SAHOO MP	SAROJA KANTA SAMAL	13993/2024
84	D-WP(C)/44404/2024 WP(C)/ /	NANDINI KESHARI @ SINGH MP	PRASANTA KUMAR SATAPATHY	13994/2024
85	D-WP(C)/44406/2024 WP(C)/ /	THE MANAGER LEGAL, M/S. GO DIGIT GENERAL INSURANCE COMPANY LTD., MP	BBSR	13995/2024
86	D-WP(C)/44407/2024 WP(C)/ /	AJAY AGARWAL MP	DEVASHIS PANDA	13996/2024
87	D-WP(C)/44407/2024 WP(C)/ /	AJAY AGARWAL MP	DEVASHIS PANDA	13997/2024
88	D-WP(C)/44409/2024 WP(C)/ /	HRUSHIKESH KANDI MP	SOUMYAKANTA MOHAPATRA	13998/2024
89	D-WP(C)/44390/2024	M/S. HINDUSTAN COPPER LTD.	SIDHARTH SHANKAR PADHY	

